

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.09.2019 (THURSDAY)
COURT III
10:40 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 182 of 2019	Thangam Metal Cans Pvt Ltd. & Anr. Vs. R.Srinivasan & Ors. With	Shantanu Singh	Ravi Raghunath (R1), Ganesan (R2)
2.	Comp. App. (AT) No. 220 of 2019	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	Ravi Raghunath-R1&2

For Hearing (Part Heard)

3.	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi & Anr Vs. Ravi Sanghi & Ors With	Dhruv Gupta	Anirudh Wadhwa (R-1 to 4)
4.	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi & Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Y.Suryanarayana

11:00 AM

For Hearing

5.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,
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12:00 Noon

For Hearing (Part Heard)

6.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain
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By Order

-sd/-

Registrar (In charge)